

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF DECEMBER, 2023

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.12.2023

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.12.2023</i>
CIVIL	17119	355	496	16978
CRIMINAL	0	0	0	0
TOTAL	17119	355	496	16978

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.12.2023</i>
CIVIL	156828	3774	4867	155735
CRIMINAL	33469	1717	1462	33724
TOTAL	190297	5491	6329	189459